

**IN THE INCOME TAX APPELLATE TRIBUNAL
INDORE BENCH, INDORE**

(CONDUCTED THROUGH VIRTUAL COURT)

**BEFORE Ms. MADHUMITA ROY, JUDICIAL MEMBER &
SHRI BHAGIRATH MAL BIYANI, ACCOUNTANT MEMBER**

I.T.A. No.199/Ind/2021
(Assessment Year: 2015-16)

Shri Ratanlal Lila 230, Opp Milk Dairy, Kerwa Dam Road, Mandori Sewania Suraj Nagar, Bhopal	Vs.	PCIT-1, Bhopal
PAN No.AAOPL1575B		
(Appellant)	..	(Respondent)

Appellant by :	Shri Ashish Goyak, Adv.
Respondent by :	Shri P. K. Mitra, CIT D.R.

Date of Hearing	26.07.2022
Date of Pronouncement	03.08.2022

ORDER

PER Ms. MADHUMITA ROY - JM:

The instant appeal filed by the assessee is directed against the order dated 05.03.2020 passed by the Ld. PCIT-1, Bhopal under Section 263 of the Income Tax Act (hereinafter referred to as “the Act”) arising out of the order dated 11.10.2017 passed by the ITO-1(1), Bhopal under Section 143(3) of the Act, 1961 (hereinafter referred to as “the Act”) for A.Y. 2015-16.

- 2 -

2. At the time of hearing of the matter the Ld. Counsel appearing for the assessee submitted that he does not proceed with the matter. Hence, the matter is dismissed as withdrawn.

3. In the result, the appeal filed by the assessee is dismissed as withdrawn.

Order pronounced on 03 /07/2022 by placing the result on the Notice Board as per Rule 34(4) of the Income Tax (Appellate Tribunal) Rule, 1963.

This Order pronounced in Open Court on 03/08/2022

Sd/-

(BHAGIRATH MAL BIYANI)
ACCOUNTANT MEMBER
Ahmedabad; Dated 03.08.2022
TANMAY, Sr. PS

Sd/-

(MADHUMITA ROY)
JUDICIAL MEMBER

आदेश की प्रतिलिपि अद्येषित/Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant
2. प्रत्यर्थी / The Respondent.
3. संबंधित आयकर आयुक्त / Concerned CIT
4. आयकर आयुक्त(अपील) / The CIT(A)-
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, अहमदाबाद / DR, ITAT, Indore
6. गार्ड फाईल / Guard file.

आदेशानुसार/ BY ORDER,

(Dy./Asstt.Registrar)
ITAT, Indore

1. Date of dictation 26.07.2022
2. Date on which the typed draft is placed before the Dictating Member 26.07.2022
3. Other Member.....
4. Date on which the approved draft comes to the Sr.P.S./P.S .07.2022
5. Date on which the fair order is placed before the Dictating Member for pronouncement .07.2022
6. Date on which the fair order comes back to the Sr.P.S./P.S .07.2022
7. Date on which the file goes to the Bench Clerk .07.2022
8. Date on which the file goes to the Head Clerk.....
9. The date on which the file goes to the Assistant Registrar for signature on the order.....
10. Date of Despatch of the Order.....